

THE SECOND SCHEDULE

(See section 476)

FORM No. 29

BOND TO PROSECUTE OR GIVE EVIDENCE

(See section 170)

I, _____ (*name*) of _____ (*place*), do hereby bind myself to attend
at _____ in the Court of _____ at _____ o'clock on the _____ day
of _____ next and then and there to prosecute (*or to prosecute and give evidence*) (*or to give
evidence*) in the matter of a charge of _____ against one A.B., and in case of making default
herein, I bind myself to forfeit to Government the sum of rupees _____

Dated, this _____ day of _____, 19 _____ .

(*Signature*)
